

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, (COURT-II)

Item No. 236
CP.157/73(4)/ND/2020

IN THE MATTER OF:

M/s. Electrotherm (India) Limited. ... Applicant/Petitioner

Vs.

M/s. ET Infra Developers Private Limited. ... Respondent

Under Section: 241/242 & 244

Order delivered on 18.08.2021

CORAM:

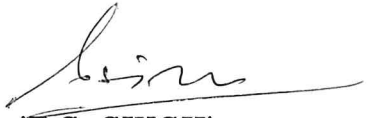
**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotify this case on 24.09.2021


(T.S. SINGH)
COURT OFFICER